

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP/HC/14/CAA/18  
NAME OF THE TRANSFEROR : VINDHYA REAL ESTATES PVT LTD  
NAME OF THE TRANSFEREE : SAS HOTELS ENTERPRISES LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABARA

Counsel for the  
petitioner

K.P.S.

**ORDER**

Counsel for Applicant present and submitted that the report of the Regional Director is awaited and prayed for time. At request, time is enlarged. Put up on **09.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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